

Prof. Samar Guha: They have shown disrespect to Netaji....

Mr. Speaker: All this need not be recorded.

Prof. Samar Guha: **

Shri Surendranath Dwivedy (Kendrapara): You said that you have allowed some call attention notices. The hon. Member has given notice of a call attention on the subject which he has just mentioned and you have disallowed it and he wanted to know the reasons for disallowing it.

Mr. Speaker: That is a different matter. It cannot be discussed on the floor of the House.

Shri Hām Barua (Mangaldai): Sir, unfortunately, you have not announced so far the procedures to be followed here. Last time, when Mr. Hukam Singh was elected as the Speaker, he announced in the House the procedures that would be followed here. We want to know what procedure you are going to follow, whether you are going to follow the old conventions or you are going to start a new chain of conventions. You have to announce the procedures for our guidance.

Mr. Speaker: As I said earlier, I will call a meeting of the leaders of all the parties and then only I will lay down the procedures. I do not want to lay down some procedures and placed them before the House. Before doing that, I would like to have a discussion with the leaders of all the parties. Till then, the old procedures will continue.

Shri Nambiar (Tiruchirappalli): Previously, in the Business Advisory Committee, we had decided that one call attention notice will be taken in the morning and, if it is necessary, another one in the evening. Accordingly, you could have allowed at least one in the morning, if not an-

other one in the evening. We could have the benefit of having at least one call attention notice today in the morning.

श्री हुकम चन्द कक्कवार (उज्जैन) : अध्यक्ष महोदय, जब श्री हुकम सिंह स्पीकर थे तब एक दिन में दस दस क्वेश्चन तक हो जाया करते थे लेकिन आज एक घंटे में सिर्फ चार सवाल पूरे हुए हैं। यह प्रश्न बड़े महत्वपूर्ण होते हैं, अगर सिर्फ चार सवाल ही एक दिन में होंगे तो कैसे काम चलेगा।

12.10 hrs.

MEMBER SWORN

Shri Surendranath Dwivedy (Kendrapara): You know that Shri Nath Pai, a Member of the House who has been in the hospital has been permitted by the doctor to come and take the oath here today, but unfortunately he could not reach here before the question Hour to take the oath. He is present here now, and I would request you, as a special case, to permit him to take the oath before we proceed to the other business.

Mr. Speaker: I have no objection.

Some hon. Members: He was ill for a long time.

Shri Nath Bapoo Pai (Rajapur)

12.11 hrs.

PAPERS LAID ON THE TABLE

PROCLAMATION IN RELATION TO RAJASTHAN

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): I beg to lay on the Table a copy of the Proclamation issued by the President under article

**Not recorded.